West Bengal Act VII of 1955

THE WEST BENCAL APPROPRIATION ACT, 1955.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1955.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirtyfirst day of March, 1956.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1956;

It is hereby enacted in the Sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

- 1. This Act may be called the West Bengal Appropria- Short title. tion Act, 1955.
- From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred crores, thirty-six lakhs, seventy-eight thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1956, in respect of the services specified in column 2 of the Schedule.

Issue of Rupees 100,36, 78,001 out of the Consolidated Fund of West Bengal for the year 1955-56.

3. The sums authorised to be paid and applied from and Appropriatout of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1956.

SCHEDULE.

(See sections 2 and 3.)

1	2		3	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Direct Demand on the Revenue.			
1	4—Taxes on Income other than Corporation Tax.	5,04,000		5,04, 000
2	7—Land Revenue	3,71,44,000	•••	3,71,44,000
3	8—State Excise Duties	41,43,000		41,43,000

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1	2		3	
		Sums not exceeding		
Grant No.	Services en d purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
4 5 6 7	9—Stamps	7,56,000 79,51,000 18,87,000	4,50,000	7,56,000 79,51,000 18,87,000 4,50,000
8	13—Other Taxes and Duties	20,30,000	••	20,30,000
	G—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.		-	
9	17—Interest on works for which Capital Accounts are kept.	••	16,50,000	16,50,000
(XVII—Irrigation—Working expenses	<u> </u>		
	18—Other Revenue expenditure financed from Ordinary Revenues.			
	18(1)—Other Revenue expenditure financed from Famine Insurance Fund.		-	
	H—Civil Works and Miscellaneeus Public Improvements.	6,27,70,000	51,04,000 6,78,	
	51A—Interest on Capital Outlay on Multipurpose River Schemes.			6,78;74,000
10	51B—Other Revenue expenditure connected with Multipurpose River Schemes.			
	CC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			0,10,12,000
	68—Construction of Irrigation, Naviga- tion, Embankment and Drainage Works.			:
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Account.			
	80A—Capital Cutlay on Multipurpose River Schemes outside the Reve- nue Account.			
-	Total—Grant No. 10	6,27,70,000	51,04,000	6,78,74,000

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1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	E-Debt Services.			
11	22—Interest on Debt and other obligations.	1,000	1,17,13,000	1,17,14,000
12	23—Appropriation for Reduction or Avoidance of Debt.		59,00,000	5 9,00,0 00
	FCivil Administration.			
13	25—General Administration	2,76,38,000	8,89,000	2,85,27,000
14	27—Administration of Justice	83,70,000	27,53,000 =	1,11,23,000
15	28—Jails and Convict Settlements	84,94,000		84,94,000
16	29—Police	6,10,36,000		6,10,36,000
17	30—Ports and Pilotage	8,53,000		8,53,000
18	36—Scientific Departments	1,27,000		1,27,000
19	37—Education	8,98,91,000		8,98,91,000
20	38—Medical	4,35,90,000	60,000	4,36,50,000
21	39—Public Health	1,49,98,000	· •	1,49,98,000
12 day	40—Agriculture—Agriculture			
22	FF—Givil Administration—Capital Account outside the Revenue Account. 71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	3,07,73,000		3,07,73,000
	Total—Grant No. 22	3,07,73,000		3,07,73,000
	FCivil Administration.			
23 24 25	40—Agriculture—Fisheries 41—Veterinary 42—Co-operation	21,88,000 26,73,000 21,03,000	•••	21,88,000 26,73,000 21,03,000

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1	2		3	
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
ſ	43—Industries—Industries]		
Japanese y	FF—Civil Administration—Capital Account within the Revenue Account. 43A—Capital Outlay on Industrial		**************************************	
	Development within the Revenue Account.			•
	H—Givil Works and Miscellaneous Public Improvements.			
	52—Interest on Capital Outlay on Electricity Schemes.			
ļ	52A—Other Revenue Expenditure connected with Electricity Schemes.	•		
ļ.	XLI—Receipts from Electricity Schemes—Working Expenses.			
26 {	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments within the Revenue Account.	52,76,000		52,76,000
	53—Capital Outlay on Electricity Schemes met out of Revenue.			
	FF—Givil Administration—Capital Ac- count outside the Revenue Account.	-		
<u> </u>	72—Capital Outlay on Industrial Development outside the Revenue Account.			
	HH—Gapital Account of Givil Works and Miscellaneous Public Improve- ments outside the Revenue Account.			
	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.			
	Total—Grant No. 26	52,76,000	••	52,76,000

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1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund,	Total.
		Rs.	Rs.	Rs.
	F—Givil Administration.			
ſ	43—Industries—Cottage Industries)		
27	FF—Civil Administration—Capital Account outside the Revenue Account.	07 74 000		
	72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.	27,76,000	••	27,76,000
	Total—Grant No. 27	27,76,000	••	27,76,000
	F-Clvil Administration.			
28 29 30	43—Industries—Fisheries 43—Industries—Cinchona 47—Miscellaneous Departments	29,45,000	••	29,45,000
31	47—Miscellaneous Departments—Fire Services.	37,78,000	••	37,78,000
32	47—Miscellaneous Departments (excluding Fire Services).	72,67,000		72,67,000
	H—Civil Works and Miscellaneous Public Improvements,			
33	50—Civil Works	6,31, 88,000	12,42,000	6,44,30,000
	JMiscellaneous.			
34	54—Famine	1,26,55,000	••	1,26,55,000
35	54A—Territorial and Political Pensions	••		••
36	54B—Privy Purses and allowances of Indian Rulers.	1,73,000	••	1,73,000
	55—Superannuation allowances and pensions.	j		
	JJ—Miscellaneous Capital Account within the Revenue Account.			į
37	55A—Commutation of pensions financed from ordinary Revenues.	} 1,43,46,000	3,13,000	1,46,59,000
	JJ—Miscellaneous Capital Acceunt Outside the Revenue Account			
	83—Payments of commuted value of pensions.	J		
	Total—Grant No. 37	1,43,46,000	3,13,000	1,46,59,000

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	$\mathbf{R_{s}}.$
	J—Miscellaneous.	·		
38	56—Stationery and Printing	56,23,000		56,23,000
39	57—Miscellaneous—Miscellaneous	••		••
40	57—Miscellaneous—Contributions	1,23,17,000	26,83,000	1,50,00,000
41	57—Miscellaneous—Other Miscellaneous Expenditure. JJ—Miscellaneous Capital Account outside the Revenue Account. 82—Capital Account of other State Works outside the Revenue Account.	2,92,61,000	1,51,000	2,94,12,000
	Total—Grant No. 41	2,92,61,000	1,51,000	2,94,12,000
(E-Debt Services.	<u> </u>		
	22—Interest on Dsbt and other obligations—Expenditure on displaced persons. J—Miscellaneous.			
	57—Miscellaneous—Expenditure on displaced persons.			
42	JJ—Miscellaneous Capital Account outside the Revenue Account.	9,09,48,000	10,60,000	9,20,08,000
	82—Capital Account of other State Works outside the Revenue Account —Expenditure on displaced persons.		·	
	Public Debt.			
	Loans for displaced persons.	.		
	Deposits and Advances.			•.
Į	Loans and Advances bearing interest— Loans and Advances to displaced persons.			
	Total—Grant No. 42	9,09,48,000	10,60,000	9,20,08,000

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1	<u> </u>	-		
1	2	3		
Grant No.	Services and purposss.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund,	Total.
<u></u>		Rs.	Rs.	Rs.
ſ	EDebt Services.)		
	22—Interest on Deht and other ohligations—Community Development Projects.			
į !	JMiscellaneous.			
ļ	57—Miscellaneous—Community Deve- lopment Projects.		5,08,000	-
	M—Extraordinary items.			
	63B—Community Development Projects.	2,86,05,000		2,71,13,000
43	JJ—Miscellaneous Capital Account outsido the Revenue Account.			
	82—Capital Account of other State Works outside the Revenue Account —Community Development Projects.			
Í	Public Debt.			
ļ	Loans for Community Development Projects.			•
1	Deposits and Advances.			
. {	Loans and Advances hearing interest —Community Development Programme.			
	Total—Grant No. 43	2,66,05,000	5,08,000	2,71,13,000
	M—Extraordinary items,			
44 45	63—Extraordinary charges in India 64C—Pre-partition Payments	5,17,90,000 39,00,000	••	5,17,90,000 39,00,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improvo- monts outside the Revenuo Account.			
46	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account—Damodar Valley Project.	11,90,20,000	••	11,90,20,000
47	81—Capital Account of Civil Works outside the Revenue Account.	3,10,00,000		3,10,00,000

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1	2	3			
	Services and purposes.	Sums not exceeding			
Grant No.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
	J.—Miscellaneous.				
	XLVIA—Receipts from Road and Water Transport Schemes—Work- ing expenses.				
48	JJ Miscellaneous Capital Account outside the Revenue Account.	2,08,78,000	6,25,000	2,15,03,000	
,	82B—Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.				
	Total—Grant No. 48	2,08,78,000	6,25,000	2,15,03,000	
49	85A—Capital Outlay on State Schemes of Government Trading.	1	. •	1	
-	Public Debt.		. :		
50	Floating Debt	}	1,56,66,000	1,56,66,000	
	Total—Grant No. 50	••	1,56,66,000	1,56,66,000	
,	Deposits and Advances.		-		
51	Interest-free Advances		••	***	
52	Loans and Advances bearing interest	3,92,45,000	••	3,92,45,000	
	Grand Total	95,29,11,001	5,07,67,000	100,36,78,001	